

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.609
IB-449/PB/2021
IA/1579/2022

IN THE MATTER OF:

M/s. CFM Assest Reconstruction Pvt. Ltd

...PETITIONER

Vs

Mrs. Bharti Jain

...RESPONDENT

Section

U/s 95 (1) of IBC, 2016

Order delivered on 01.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :

For the Respondent :

ORDER

IA/1579/2022

This is a report filed by the RP under Section 99 of the IBC, 2016. Ld. Counsel on behalf of the Resolution Professional is present and sought time to further argue the matter. On the request of Ld. Counsel, list the matter on **03.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)